

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 265 OF 2019 &
IA NOS. 1339, 1340 & 1407 OF 2019**

Dated: 13th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GSPL India Transco Ltd. ... Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Sr. Adv.
Mr. Piyush Joshi
Ms. Sumiti Yadava
Mr. Abhishek Prakash
Ms. Meghna Sengupta

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1
Mr. AVS Subramanyam
Mr. Niraj Kumar for R-2

ORDER

Written submissions along with additional documents shall be filed with the Registry.

Judgment is reserved.

**(B.N. Talukdar)
Technical Member (P&NG)
Bn/kt**

**(Justice Manjula Chellur)
Chairperson**